[Shri Ram Nah Kovind]

Then, you go to Connaught Place. We, have beautiful sub-ways which are not maintained. I would request the Government to take this matter very seriously.

Recently, we had the problem of plague. It is a shame for a developed country like ours. We call ourselves as the tenth most industrialised country in the world and we can't even maintain our cities.

Therefore, I request the Government that they should take a rerious view of the matter which I have raised—and, Sir, I have been raising this matter repeatedly—and see that a House Committee is appointed which should visit these places throughout the country and see to it that the health of the nation does not described.

Implementation of 7th report on the Ministry of Mines—Bharat Gold Mines Limited

SHRI S. MUTHU MANI (Tamil N.du); Mr. Vice-Chairman, Sir, through this special mention I wish to raise the issue about the present state affairs of the Bharat Gold Mines Limited (BGML), Kolar, Karnataka, Mining at Kolar Goldfield was started way back in 1850 and with the formation of the Bharat Gold Mines Limited, the Staff strength went over to 30,000. Thereafter in a systematic manner, the management if BGML reduced the staff to 15,000 and then to 7,000. sent staff strength is about 6,700 only. This well-planned reduction in the staff strength indicates one thing that management of BGML was not interested in the exploration of vast gold deposits available at Kolar.

As you are all aware. India is the largest consumer of Gold in the world and its domestic requirement of gold is 200 tonnes per year Indians are very found of gold but India's domestic production of gold is only 2 per cent of its requirement. Our country is rated as the fourth largest producer of gold

mamong the six gold-producing nations. In order to meet the domestic requirement we have to import about tonnes of gold every year which involves huge foreign exchange. However. 1 am very pained to note that so the Government of India has not taken any serious action to revive the company. The Department-Related liamentary Standing Committee on dustry submitted its 7th Report Bharat Gold Mines Limited on 19th April, 1994, Especially the people of Kolar and the test of the country pected that the Government would take immediate action with regard to said report, but the Government's action is yet to be known.

The Sub-Committee of the Department-Related Parliamentary Standing Committee, after visiting Kolar, recommended that the revival of BGML is only possible if the Government takes the following steps, i.e. to declare in unequivocal terms that the will not be allowed to close down and every effort at the apex/national level will be made to revive it; that reference of BGML, Kolar to BIFR be revoked forthwith and it be taken out from the purview of BIFR; that to bring the company on rails requisite funds should be made available establish a plant for recycling the huge stock of tailing so as to extract therefrom, for which the Government. should make available 41 crores of rupees as budgetary support or soft loan to the company or should stand as guarantor to enable the company to get loans from banks and financial institutions and that the Government should allow the company to hypotrecate its surplus land to raise funds. Sir, if proper investments are made in BGML, the company can run smoothly for the next 50-60 years.

On the advice of the hon. Chief Minister of Tamil Nadu. I had been to Kolar recently and got a lot of information. I was told that the company was running on profit till the year

529

Mentions

1982. However certain diversification programmes initiated by the management invited trouble for the company and it added a loss of about 150 crores of supees to the company. While taking up the diversification programme, the management expected a profit 40 crores of rupees from these diversifi-The Government cation works. not view it seriously and allowed present management to continue. present CMD of the company takes his own decision without consulting anyone in the company. Even the above referred diversification programme was tiated by him and invited trouble for the company. For carrying out ject diversification the BGML purchased unwanted machines and it was the main reason why the company made Similarly, for the engineering diversification the company purchased machines out of which 6 are of no use. The management under the present CMD purchased machines worth over eight crores and what is painful point out here is that after crores of rupees these machines are lying unutilised and are in a stage of dilapidation. The present management even unable to process the 45,000 tonnes of ore extracted from the goldfield and the ore is lying unutilised after huge amount of money was spent Sir, I may be permitits extraction. ted for two minutes only.

(SHRI THE VICE-CHAIRMAN SURESH PACHOURI): Please conclude.

SHRI S. MUTHU MANI: Sir, we have so far extracted gold ore up to 1,500 feet below the ground but it considered that we can do extraction up to 3 500 feet below the ground. as Kolar is concerned, at present need not think of mining at deep level since we have not touched the other parts of Kolar which are spread over **200** kilometres. □ So far we have centrated mining at Kolar within radius of 14 kilometres.

Sir I would like to point out BGML has got about 12,000 acres of οť land, out of which only 200 acres

land has been earmarked for mining and other purposes. It has been scientifically proved that agricultural activities on this land are economically viable with water coming out while mining also with electricity available at Kolar. This land is most suitable for sericulture. The BGML should also undertake to build houses for the retired employees, utilise this land for agricultural purposes and rehabilitate its retired employees. 6.00 P.M.

Sir, during the last visit of the Prime Minister to Karnataka, he sured the public that the BGML will not be closed down. In this connection I want to know from the Prime Minister whether the Government has taken out the case of Bharat Gold Mines Limited from the purview the Board for Industrial Finance & Reconstruction since the case of BGML has referred to BIFR very long and whether the Government has allocated funds to BGML as demanded and other concerned. What are constructive measures taken by Government before the annooncement by the hon. Prime Minister. In view of the above said facts and circumstances, I as per the advise Chief Minister of Tamil Nadu, urge upon the Government to implement the recommendations submitted by the Parliamentary Committee.

VICE-CHAIRMAN THE SURESH PACHOURI): Shri Ram Nath Kovind.

Hunger-strike by SC|ST employees of Nationalised Banks

SHRI RAM NATH KOVIND (Uttar Pradesh): Sir, Mr. Vice-Chairman, beg to rise to express my concern to the plight which 123 bank employees belonging to the Scheduled Castes the Scheduled Tribes are facing today. Sir, all the nationalised banks have got the SC_S & ST_S welfare associations. They formed a national federation. All these organisations had some departmental problems with regard to harasment, victimisation and non-provision of promotional avenues and for that matter, the federation gave a due notice to the Central Government, particularly the Finance Minister as well as